

LAW-Powr/6/2023-10-Law, Justice and Parliamentary Affairs

I/275357/2023

**GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat, Srinagar/Jammu**

**Notification**

Jammu, the 13<sup>th</sup> of Sept, 2023

S.O. 481 In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Shri Syed Basharat Rasool, Naib Tehsildar, presently posted at Sumbal, District Bandipora to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Bandipora.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government

No.Law/Powr/06/2023-10

Dated: - 13 - 09-2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Kashmir
- 3) Secretary to Government, Revenue Department
- 1) District Magistrate, Bandipora. This is with reference to letter No. DCB/PS/2023/1102-03 dated 08-09 2023.
- 4) General Manager, Government Press, Srinagar/Jammu for publication in an extra ordinary issue of the Government Gazette.
- 5) Concerned Officer.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website

(Shamim Ahmad Wani)  
Senior Law Officer  
Department of Law, Justice and P.A

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13.9.2023